

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7050/2021

(Arising out of impugned final judgment and order dated 01-07-2021 in U/S 482/378/407 No. 6170/2016 passed by the High Court of Judicature At Allahabad, Lucknow Bench)

ASIF & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.117318/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.117317/2021-EXEMPTION FROM FILING O.T.)

Date : 27-09-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Wajahat Ansari, Adv.
Mr. Aftab Ali Khan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
ASSISTANT REGISTRAR